and is not related to their value.

(f) and (g) As advalorem duties on cigarettes were statutorily changed to specific duties, it would not be correct to say that the Government would have gained more revenue if the advalorem duty had continued. The present duty structure and rates have been prescribed after taking into considration all relevant aspects.

LIC's Housing loan to Maharashtra

2575. SHRI ADIK GOVINDRAO WAMANRAO: Will the Minister of FINANCE be pleased to state:

- (a) the amount of total Housing Loan given by the Life Insurance Corporation in Maharashtra during the last three years;
- (b) how does it compare with other states;
- (c) what are the reasons for giving less amount to Maharashtra; and
- (d) what was the total demand from Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED):

(a), (b) and (d) The Planning Commission allocates funds of L.I.C. which are provided as negotiated loans under 'Plan Head' to Maha-

rashtra to support their socially oriented rural and urban schemes in the housing sector. In addition LIC also lends funds to State Level Apex-Co-operative Housing Finance Societies and to the LIC policy holders.

A Statement containing the details of funds allocated and utilised by the State Government is a Statement-I (See below). It will be observed therefrom that the amount utilised by the State Government is much less than the sanctioned amount for the last three years. Inspite of this, the allocation of LIC loan for the current year, i.e. 1993-94 in case of Maharashtra has been augmented by the Planning Commission to Rs. 12.94 Crores.

The amount of Rs. 30 Crores released in 1990-91 and Rs. 25 Crores each released in 1991-92 and 1992-93 to the Maharashtra State Co-operative Housing Finance Corporation Ltd is the highest compared to the releases made to similar organisations in other States. The details of housing loans sanctioned and disbursed to the LIC policy holders in Maharashtra by he LIC and its subsidiary LIC Housing Finance Ltd. are at Statement-II. More than 20 per cent of individual housing loans disbursed by the LIC Housing Finance Ltd in the whole country has been disbursed in Maharashtra.

(c) Does not arise.

Statement-I

The loans granted by LIC to the Govt. of Maharashtra for financing social housing schemes and Maharashtra State Co-op. Housing Finance Corporation Ltd. during the last 3 years.

					(Rs. in crores)				
				_	1990-91	1991-92	1992-93		
1.	State Govt. for Social Housing Schemes.			-					
	(a) Allocation by Planning Commission				3.71	4.35	4.66		
	(b) Amount utilised by the State Govt.				1.32	0.32	0.93		
2.	Маблгаshtra State Co-op. Housing Financ	æ Cor	рп. І	∠tđ.	30,00	25.00	25.00		

Statement-II

Housing loans to policyholders senctioned by LIC in the State of Maharashira during the last years.

							San	ctioned	Disbursed	
							No. of Loans	Amount (Rs, in lakhs)	No. of Loans	Amount (Rs in lakhs)
1990-91			,				4887	3960.00	3004	2184.14
1 99 1-92	•	•			-		4943	4512.64	4632	3829.54
1 992 -93		•		•		•	2599	2660.74	2830	2900.18

The individual housing loans given by LIC Housing Finance Ltd. in the State of Maharashtra are as follows:—

Year										Number	Amount	
f 1						11	 				(Rs. in crores)	
1991-92					•	-				3044	21.46	
1992-93		-			-			-	-	5614	49.15	
1 993-9 4			-	•	-					10554	93. 53	

वन लौडाने में विलम्ब

2576. भी राम सिंह राठवा: क्यां विस्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि कम्पनियों के विरुद्ध निवेशकों की अधिकतर शिकायतें धन को लौटाने में होने वाले विलम्ब के बारे में हैं;
- (ख) यदि हां, तो गत तीन वर्षों के दौरान स्टाक एक्सचेंज की ऐसी कितनी विकायतें प्राप्त हुई हैं और कुल प्राप्त शिकायतों में इनका प्रतिशत कितना है ;
- ्रा (ग) क्या यह भी हैं सच कि जिन कम्पनियों के बारे में शिकायतें प्राप्त हुई हैं उनके विरुद्ध कोई कार्यवाही नहीं की गई है ; और

(घ) यदि नहीं, तो गत तीन वर्षों के दौरान प्रत्येक स्टाक-एक्सचेंज में कितनी कम्पनियों के विरुद्ध कार्यवाही की गई है ?

वित्त मंत्रालय में राज्य मंत्री ग्रीर संसदीय कार्य मंत्रालय में राज्य मंत्री (डा॰ अवरार अहमद)ः (क) से (घ) सूचना एकत्रित की जा रही हैं ग्रीर सदन के सभा पटल पर रख दी जाएगी।

Extra duty draw back claimsd by M/s, Lupin Company

2577. MAULANA OBAIDULLAN KHAN AZMI

SHRI J. P. JAVALI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that his Ministry has recovered Rs. 88 lakhs